Mentioning

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.535/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M.

Name of the Company		Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
Mr. Mr. Ms.	. Sakya Ser Ashids Kr. 1 Payal Sah	hukherjee Adr a, Adr.] for the Petitioner	

5. Mr. Rahul Singh

1. Mr. Sishmu Chowdhury
2. Mr. Rishab Banerice
3. Mr. Saunak Maha Hor Perpandent
4. Mr. S.-C. Muskara

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Petitioner is directed to serve copies of the petition on the respondents, if not done earlier.

List on 03/11/2017.

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)